

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 264/15	TP 36/17	For hearing	433 (e)	Alltronics Vs. SPM India Ltd. & 6 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ANANTHANARAYANA.K.S. Petitioner
8123876335



ORDER

Counsel for Petitioner is present. He has filed memo along with annexure. Sri
G.D. Venkatesh- R3 is present in person. He reported that, Counsel is already *other*
engaged. List it for hearing on 15/02/2018.


Member (T)


Member (J)